

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
PERPENDICULAR CONSTRUCTION PRIVATE LIMITED OPERATING IN  
REAL ESTATE INDUSTRY AT NOIDA, U.P.**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Perpendicular Construction Private Limited; PAN: AAKCP8677M CIN : U45400UP2019PTC123302
2.	Address of the registered office	C-45 Sector 62, Noida, Gautam Buddha Nagar, UP- 201307 India.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Greater Noida, U.P.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.pcpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.pcpl@gmail.com
10.	Last date for receipt of expression of interest	01 April 2024
11.	Date of issue of provisional list of prospective resolution applicants	11 April 2024
12.	Last date for submission of objections to provisional list	16 April 2024
	Date of issue of final list of prospective resolution applicants	26 April 2024
13.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01 May 2024
14.	Last date for submission of resolution plans	31 May 2024
15.	Process email id to submit Expression of Interest	cirp.pcpl@gmail.com

*\*As per the best available information received from the suspended Board of Directors.*

*Note – 1. This Form G is an extension of the original Form G issued on 22 September 2023, pursuant to which the last date for submission of EoI, after multiple extensions was kept as 26 February 2024. The last date for submission of EoI is now further being extended from 26 February 2024 to 01 April 2024.*

*2. The abovementioned timelines are subject to the approval of the Hon'ble NCLT for extension of the period of time beyond 27 January 2024.*



Ajit Gyanchand Jain

IBBI Registration No. IBBI/IPA-001/IP-P00368/2017-18/10625

IBBI Registered Address: 204, Wall Street – 1,

Near Gujarat College, Ellis Bridge, Ahmedabad – 380006

For Perpendicular Construction Private Limited

AFA valid upto 10 October 2024

Date: 26 February 2024

Place: Ahmedabad

